

HARYANA VIDHAN SABHA

8th SESSION

BULLETIN NO. 8

Tuesday, the 15th March, 2022(1st Sitting)

(Brief record of the proceedings of the meeting of the Haryana Vidhan Sabha held on Tuesday, the 15th March, 2022 (1st Sitting) from 10.00 A.M. to 1.29 P.M.)

I. QUESTIONS

(a) Starred:

Total No. on the order paper	Answered	Not put	Postponed	No. of Supplementaries
20	16	1	-	18

The remaining Starred questions were deemed to have been answered and replies thereto were laid on the Table of the House.

(b) Unstarred: 32

II. CONGRATULATIONS ON THE BIRTHDAY OF THE HEALTH MINISTER AND A MEMBER OF THE HARYANA LEGISLATIVE ASSEMBLY.

The Speaker congratulated the Health Minister Shri Anil Vij and Dr. Abhe Singh Yadav, Member of the Haryana Legislative Assembly on their Birthday.

III. INTIMATION REGARDING LEAVE OF ABSENCE.

The Speaker informed the House that he has also received an intimation through e-mail from Shri Vinod Bhayana, M.L.A., in which he has expressed his inability to attend the Haryana Vidhan Sabha Session on 15th March, 2022 due to family reason.

IV. WELCOME TO THE TEACHERS AND STUDENTS OF THE GOVERNMENT SENIOR SECONDARY SCHOOL, RAJTHAL, DISTRICT HISAR.

The Speaker on the behalf of him and the House, welcomed to the Teachers and Students of the Government Senior Secondary School, Rajthal, District Hisar who were sitting in the Visitor's Gallery to witness the proceedings of the House.

V. CALLING ATTENTION MOTION AND STATEMENT THEREON.

“Regarding excessive irregularities in the cases of Registries in the state.”

The Speaker informed the House that he had received a Calling Attention Motion No. 04 given notice of by Shri Abhay Singh Chautala, M.L.A. regarding excessive irregularities in the cases of Registries in the state and the same has been admitted.

The Speaker further informed the House that he had also received a Calling Attention Motion No. 30 given notice of by Shri Balraj Kundu, M.L.A. on the similar subject, which has been clubbed with Calling Attention Motion No. 04, hence, he can also ask his supplementary.

The Speaker further informed the House that he had also received a Calling Attention Motion No. 42 given notice of by Shri Neeraj Sharma, M.L.A. on the similar subject, which has been clubbed with Calling Attention Motion No. 04, hence, he can also ask his supplementary.

The Speaker further informed the House that he had also received a Calling Attention Motion No. 50 given notice of by Smt. Kiran Choudhry, M.L.A. on the similar subject, which has been clubbed with Calling Attention Motion No. 04, hence, she can also ask her supplementary.

He further asked Shri Abhay Singh Chautala, M.L.A. to read out his notice and the Minister concerned to make a statement thereafter.

Shri Abhay Singh Chautala, M.L.A. read out his notice.

The Deputy Chief Minister then made a statement.

The Chief Minister also spoke on this matter.

VI. WELCOME TO THE FACULTY AND STUDENTS OF THE MASS COMMUNICATION AND MEDIA TECHNOLOGY DEPARTMENT OF KURUKSHETRA UNIVERSITY, KURUKSHETRA.

The Speaker on the behalf of him and the House, welcomed to the Faculty and Students of the Mass Communication and Media Technology Department of Kurukshetra University, Kurukshetra who were sitting in the Visitor’s Gallery to witness the proceedings of the House.

VII. NOTICES OF NON OFFICIAL RESOLUTIONS.

When enquired, the Speaker informed-

- (i) Smt. Kiran Choudhry, Shri Shamsheer Singh Gogi and Shri Pardeep Chaudhary, M.L.A.s that their Non Official Resolution एम. एस. पी. को कानूनी रूप से लागू करने योग्य और कानून के लिए केन्द्र सरकार से प्रस्ताव पास करने के लिए अनुरोध बारे has been disallowed.
- (ii) Shri Varun Chaudhary, Shri Aftab Ahmed, Shri Bharat Bhushan Batra and Shri Amit Sihag, M.L.A.s that their Non Official Resolution प्रदेश में नशीली दवाओं के खतरे के मुद्दे बारे has been disallowed as discussion in this regard has already been taken on Calling Attention Motion No. 21 on 04.03.2020 in the Budget Session 2020.

VIII. RESUMPTION OF GENERAL DISCUSSION ON THE BUDGET ESTIMATES FOR THE YEAR 2022-23.

General discussion on the Budget Estimates for the Year 2022-23 was resumed.

Shri Subhash Sudha and Shri Ishwar Singh, Members from the Treasury Benches, spoke for 10 and 13 minutes, respectively.

Shri Jagbir Singh Malik and Shri Jaiveer Singh, Members from the Indian National Congress Party, spoke for 22 and 11 minutes, respectively.

Shri Dharam Pal Gonder, an Independent Member, spoke for 7 minutes.

IX. CHANGE IN THE PROGRAMME OF THE HOUSE.

On a suggestion made by some Members, the Parliamentary Affairs Minister with the permission of the Speaker and after taking the sense of the House, moved -

कि आज सदन की दूसरी बैठक भी बुला ली जाये और आज की पहली बैठक दोपहर 01.30 बजे तक रहेगी और दूसरी बैठक दोपहर 02.30 बजे शुरू होगी और 06.30 बजे स्थगित होगी और आज की दूसरी बैठक में प्रश्न काल नहीं होगा।

The motion was moved and carried unanimously

X. WELCOME TO THE FACULTY AND STUDENTS OF THE JOURNALISM AND MASS COMMUNICATION DEPARTMENT OF CHANDIGARH UNIVERSITY, PUNJAB.

During the general discussion on the Budget Estimates for the year 2022-23, the Deputy Speaker on the behalf of him and the House, welcomed to the Faculty and Students of the Journalism and Mass Communication Department of Chandigarh University, Punjab who were sitting in the Visitor's Gallery to witness the proceedings of the House.

XI. PAPERS LAID ON THE TABLE OF THE HOUSE.

The Parliamentary Affairs Minister laid papers from Sr. Nos. 01 to 07 on the Table of the House.

The Deputy Speaker occupied the Chair from 12.37 P.M. to till the adjournment of the Sitting.

The Sabha then adjourned till 02.30 P.M. on Tuesday, the 15th March, 2022 (2nd Sitting).

**CHANDIGARH
the 15th March, 2022.**

SECRETARY.